

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
STARRED QUESTION NO.279
TO BE ANSWERED ON 17.12.2015**

CONSERVATION OF POWER

***279. SHRI K.N. RAMACHANDRAN:**

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the initiatives taken by the Government to conserve electricity;**
- (b) whether any mechanism exists to ensure energy efficiency in domestic, agriculture and commercial sectors of our country;**
- (c) if so, the details thereof;**
- (d) whether the Government has conducted any energy audit in the last three years; and**
- (e) if so, the details thereof along with the steps taken to ensure implementation of the mechanism developed to conserve electricity?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.279 TO BE ANSWERED IN THE LOK SABHA ON 17.12.2015 REGARDING CONSERVATION OF POWER.

(a) : The following initiatives have been taken up by the Government to ensure conservation of electricity:

- (i) Standards & Labeling programme for appliances to provide the consumer an informed choice about the energy saving and thereby the cost saving potential of the relevant marketed product. The scheme covers 21 equipment/appliances.**
- (ii) Prescription of specific energy consumption norms for energy intensive industries notified as designated consumers and implemented through Perform, Achieve and Trade (PAT) Scheme.**
- (iii) Formulation of Energy Conservation Building Codes (ECBC) for energy efficiency improvement in commercial buildings.**
- (iv) Demand Side Management (DSM) in Municipal, Household, Agriculture and Small & Medium Enterprises (SME) sectors.**
- (v) Promotion of energy efficient LED lamps through DSM based Domestic Efficient Lighting Programme (DELP) & Street Light National Programme (SLNP).**

(b) & (c): There are several mechanisms that Government promotes for energy efficiency in domestic, agriculture and commercial sectors as mentioned below:

- i. Standards and Labelling programme for promotion of energy efficiency in household appliances.**
- ii. Labelling of energy efficient agriculture pumpsets upto a connected load of 15 KW.**
- iii. Domestic Efficient Lighting Programme (DELP) for replacement of inefficient light bulbs with energy efficient LED bulbs in the household sector.**
- iv. Street Light National Programme (SLNP) for replacement of inefficient street lights with energy efficient LED lights in the municipal sector.**

- v. Perform, Achieve and Trade scheme for promotion of energy efficiency through regulatory mechanism for energy intensive industries in the industrial sector.**
- vi. Energy Conservation Building Code (ECBC) for commercial building having connected load of 100 KW or above.**
- vii. Design-guidelines for energy efficiency in multi-storied residential buildings.**

(d) & (e) : No, Madam, Government has not conducted any energy audit in the last three years. However, the Government has issued notification for mandatory energy audits in Designated Consumers vide S.O. 1378 (E) on 27th May, 2014 wherein all Designated Consumers are required to get energy audit of their facilities done as per the methodology specified in the Bureau of Energy Efficiency Regulation, 2010.
